NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/172/ (IB)/2017

NAME OF THE PETITIONER(S)

: ARIES ENTERPRISES

NAME OF THE RESPONDENT(S)

: AUGUSTAN TEXTILE COLOURS PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. D. G. SOTHYANDRAYAND FOR 828Bones

S. SARAVANAM. For Peskadut G. Rang Li Sher.

G.Rankish

ORDER

Counsel representing both the parties are present. Counsel for respondent stated that the respondent is intending to settle the matter and efforts are being made in this regard and sought time for reporting the final outcome of the settlement talks. In the interest of justice, time extended at request. Put up on 16.08.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)